

(e) whether in recent months similar mechanical difficulties are being detected while the aircrafts are in the air; and

(f) if so, facts thereabout and the steps taken by the Government to rigorously check the airworthiness of aircrafts before their flights?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). No, Sir. There was no mechanical trouble on Delhi-Calcutta Airbus flight of 24th March, 1979. However, the Delhi-Calcutta Airbus flight of 23rd March, 1979 made a precautionary landing at Delhi 55 min. after it took off from Delhi due to pressurisation failure.

(c) Yes, Sir. The aircraft was checked and certified fit or flying by a duly qualified Aircraft Maintenance Engineer before releasing for flight.

(d) It was noticed after the aircraft landed at Delhi airport that the forward air-conditioning compartment access door situated in the belly portion of the aircraft was missing. Investigation into the incident disclosed that the access panel was not properly fitted and secured after completion of the maintenance work and remained unnoticed by the Aircraft Maintenance Engineer and the Flight Engineer during their inspection before the aircraft was released for flight. This had resulted in the panel coming off at some stage after take off.

(e) No, Sir.

(f) Does not arise.

Enquiries into affairs of Sylvan Star Investment Co. (Pvt.) Ltd.

9801. SHRI PRADYUMNA BAL: Will the DEPUTY PRIME MINISTER AND MINISTER OF FINANCE be pleased to state:

(a) whether the non-banking Department of the Reserve Bank of India

made inquiries into the affairs of Sylvan Star Investment Co. (Pvt.) Ltd.;

(b) whether it is also a fact that the inquiries revealed any violations of laws;

(c) if so, the action taken or proposed to be taken against the Directors and officers of the Company; and

(d) whether a copy of the report of inquiry conducted by the Reserve Bank of India shall be placed on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (b). The Reserve Bank had conducted an inspection of the affairs of Sylvan Star Investment Company (Pvt) Ltd., recently, in the course of which it was revealed that this company, whose main business is the conduct of conventional chits, had accepted deposits outside the chit fund business in excess of limits laid down in the Reserve Bank's directions to Miscellaneous Non-Banking Companies.

(c) Since the Delhi High Court have ordered the winding up of this company, the Reserve Bank has not filed any prosecution against the directors or officers of the company.

(d) No such proposal is under consideration of Government.

गुजरात में स्टेट बैंक ऑफ इंडिया द्वारा लेन करीबने के लिये ऋण दिया जाना

9802. श्री छोटू भाई रावित : क्या उप प्रधानमंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या स्टेट बैंक ऑफ इंडिया की बेलौद (सूरत जिला, गुजरात) स्थित शाखा ने प्राविवाचियों की एक सहकारी दुग्ध उत्पादक संस्थान को लेन करीबने के लिए ऋण दिया है;

(ख) यदि हाँ, तो किसनी राशि का ऋण तथा किस तारीख को संभूर किया गया तथा उसमें के किसनी राशि उक्त संस्था को किस तारीख को दी गयी;